

**COURT- 2**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 400 OF 2017 & IA No. 1166 OF 2017**

**Dated: 21st October, 2019**

**In the matter of:**

**Sarda Energy and Minerals Ltd**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **06.12.2019**.

**Court Master**

NR